

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:965  
ANSWERED ON:16.08.2012  
INDIRA GANDHI NATIONAL WIDOW PENSION SCHEME  
Reddy Shri K. Jayasurya Prakash

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government is considering lowering the age bar for beneficiaries of the Indira Gandhi National Widow Pension Scheme; and

(b) if so, the details thereof and the views of each State in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) Indira Gandhi National Widow Pension Scheme (IGNWPS) is applicable for widows in the age group of 40-59 years and belonging to household living below poverty line as per criteria prescribed by the Government of India. At present, there is no proposal to lower the age bar for widows under IGNWPS.

(b) Does not arise.